

Central Administrative Tribunal
Principal Bench: New Delhi

OA No.227/97

(16)

New Delhi, this the 13th day of November, 1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)
Hon'ble Shri S.P.Biswas, Member (A)

Sh. S.R.Bodwal s/o Sh. Parbhati Lal,
r/o RZ 12, L/4, Gali NO.5,
Main Sagar Pur,
New Delhi.

.....Applicant

(By Advocate: Shri P.M. Ahlawat)

Vs.

Union of India through

1. The General Manager,
Northern Railway,
Baroda House,
New Delhi.

2. The Divisional Railway Manager,
Northern Railway,
State Entry Road,
New Delhi.

....Respondents

(By Advocate: Shri O.P. Kshatriya)

O R D E R (Oral)

By Dr. Jose P. Verghese, Vice-Chairman--

It is stated on behalf of the petitioner that the relief sought in this OA has been granted and in view of the said statement he seeks permission to withdraw this OA. Permission granted. This OA is, therefore, dismissed as withdrawn.


(S.P.Biswas)

Member (A)


(Dr. Jose P. Verghese)
Vice-Chairman (J)

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